GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.2660 TO BE ANSWERED ON 04.12.2019

LAW COLLEGES

2660. SHRI NARANBHAI KACHHADIYA: SHRIMATI RATHVA GITABEN VAJESINGBHAI:

Will the Minister LAW AND JUSTICE be pleased to state:

- (a) the details of total number of proposals received from various States/ UTs including Gujarat for setting up law colleges; and
- (b) the time by which a final decision is likely to be taken in this regard?

ANSWER

MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI RAVI SHANKAR PRASAD)

(a) & (b) The information is being collected and will be laid on the Table of the House.